Patna, Luckr.ow, Delhi, Chandigarh, Ahmedabad, Bombay, Bangalore, Madras and Cochin:- -

- (i) excluc; ng any tax,
- (ii) inclu ling only central tax,
- (iii) including Central and State taxes;
- (b) whethei it is a fact that the existing oil pricing pc licy has resulted in discrimination agains the consumers of some of the areas where oil is actually produced and
- (c) if so, tie reasons for such a pricing policy and whether Government now propose to ratio, alise the same?

THE M1N STER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICAL: AND MINES AND METALS (SHRI D. R. CHAVAN): (a) A statement giv rig the requisite information is enclosed. [See Appendix LXXII1, Annexure No. 3].

- (b) No
- (c) Does net arise.

PRODUCTION F ADDITIONAL CRUDE OIL IN ASSAM

- 564. SHRI B1PINPAL DAS: Will the Minister of PKTROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:
- (a) how much crude oil is produced at present in the oil fields of Assam and how ii is distributed among different refineries;
- (b) how m tch additional crude is expected to be produced in Assam during the remaining pai i of the Fourth Plan period and v\rnt is the proposed arrangement for refining the same; and
- (c) what st;...ps have so far been taken by Government to implement the decisions regarding the establishment of an additional refiner> and a Petro-chemical complex in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) Present prodi; :tion of crude oil in oilfields of Assam per year is:—

		(In	Million tonnes)
Oil India Limited			3.00
Assam Oil Company			0.11
O.N.G.C.			0.18
Тот	A.E.		3.29

The present pattern of distribution among the different refineries is as follows:—

		(In Million tonnes)
Barauni Digboi Gauhati	* .चुनि । * अंगु के अंगु	. 2.00 . 0.36* . 0.80
	TOTAL	3.16

0.25 million tonnes from Oil India Limited + 0.11 million tonnes from own source (Assam Oil Company).

(b) In the Fourth Five Year Plan, the production by Oil India will remain constant while the production by the ONGC and AOC will be as follows:—

				(Million tonnes)
ONGC				
1969-70				0.18
1970-71	-			0.25
1971-72				0.25
1972-73	-			0.25
1973-74	•	-	•	1.00
A.O.C.				
1969 .				0.11
1970 .				0.13
1971 .				0.13
1972 .		•		0.12
1973.		٫.		0.11
1974 .				0.10

(c) A Study Group under the aegis of Chairman, Indian Oil Corporation has submitted a preliminary report in June, 1970, on the various aspects of refinery-cz(/?i-petro-chemical complex in pursuance of the Government's decision. The group has been asked to make some further studies. The matter is under examination.

L.I.C. CLAIMS

565. SHRI A. P. CHATTERJEE: Will the Minister of FINANCE be pleased to state:

(a) what is the number of claims that are repudiated by the L.I.C .per year;